Annexure - 8
Name of the corporate debtor: REFORM FERRO CAST LLMITED Ltd Date of commencement of CIRP: 21-11-2022; List of creditors as on: 26-2-2023
(Amount in Rs.)

| S. | Name of creditor | Details of claim received |  | Details of claim admitted |  |  |  |  |  | Amount of | Amount of any mutual | Amount of claim not | Amount of claim under | Remarks, if any |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest security interest | $\begin{aligned} & \text { Amount } \\ & \text { covered by } \\ & \text { guarantee } \end{aligned}$ | Whether related party? | \% of voting share in CoC | contingent claim | dues, that may be set-off | admitted | verification |  |
| 1 | The Wesman Engineering Company Pvt Ltd | 02/12/22 | 7,55,22,570.66 | 45,94,309.00 | Operational | 0 | 0 | No | Not Applicable | 0 | 0 | 7,09, 28,261.66 |  | Principal due is Rs. 45,94,309/-, <br> interest is S. $7,09,28,261.66 @$ <br> 24\% p.a., the claim is under <br> reconciliation by the CD. Interest <br> claimed not admitted |
| 2 | Binayak Hi-Tech Engineering Pvt Ltd | 05/12/22 | 55,66,585.76 | 55,66,585.76 | Operational | 0 | 0 | No | Not Applicable | 0 | 0 |  |  | Principal due is Rs. 40,37,235.89, interest is Rs. $15,29,349.87$, the claim is under reconciliation by the CD. |
| ${ }^{3}$ | SBICAP Trustee Cornpany Limited | 08/12/22 | 17,31,102.00 | 17,31,102.00 | Operational | 0 | 0 | No | Not Applicable | 0 | 0 |  |  | The claim is under reconciliation by the CD. |
| ${ }^{4}$ | Cynosure Vintrade Pvt Ltd | $\begin{aligned} & \text { 05-12-2022 and } 10- \\ & 2-2023 \end{aligned}$ | 10,00,000.00 |  | Operational | 0 | 0 | No | Not Applicable | 0 | 0 | 10,00,000.00 |  | Last query sent to OC on 24.2.2023, reply awaited |
|  |  |  | 8,38,20,258.42 | 1,18,91,996.76 |  |  |  |  |  |  |  | 7,19,28,261.66 |  |  |

